

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1489
TO BE ANSWERED ON THE 12TH DECEMBER, 2023

IMPLEMENTATION OF ORGANIC FARMING

1489. SHRI BALASHOWRY VALLABHANENI:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of dedicated and exclusive schemes being implemented for organic farming in the country, if so, the salient features thereof;
- (b) the details of targets set and achieved under above schemes during the last five years and the current year, year-wise and State-wise;
- (c) the manner in which farmers have been given hands-on training about on-farm production to marketing of organic produce along with latent mode technique during the last five years and the current year, year-wise and State-wise;
- (d) whether the Government think that Rs. 31,000 per hectare is sufficient for getting various organic inputs, manure etc.;
- (e) whether it is not true that there have been demands to increase the above amount; and
- (f) if so, whether the Government has taken any steps in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a): Government has been promoting organic farming in the country since 2015-16 through dedicated and exclusive schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. Training and Capacity Building are integral part of the schemes. Incentives to farmers for producing and using organic fertilizers/manure are inbuilt in these schemes as on-farm and

off-farm organic inputs. Direct Benefit Transfer (DBT) is provided to the farmers for using organic inputs including organic fertilizers which in turn helps the organic fertilizers producing farmers in big way. PKVY is being implemented in all the States other-than North Eastern States across the country whereas MOVCDNER scheme is being implemented exclusively in the NE States.

Salient features of the PKVY Scheme:

- To promote natural resource based integrated and climate resilient sustainable farming systems that ensure maintenance and increase of soil fertility, natural resource conservation, on-farm nutrient recycling and minimize dependence of farmers on external inputs;
- To reduce cost of agriculture to farmers through sustainable integrated organic farming systems thereby enhancing farmer's net income per unit of land.
- To sustainably produce chemical free and nutritious food for human consumption.
- To protect environment from hazardous inorganic chemicals by adoption of eco-friendly low-cost traditional techniques and farmer friendly technologies.
- To bring large contiguous traditional/ default organic areas under organic certification and empowering the farmers of such areas with market linkages;
- To facilitate certification access to individual and small farmer groups not covered by any scheme.
- To empower farmers through their own institutional development in the form of clusters and groups with capacity to manage production, processing, value addition and certification management in value chain mode;
- To make farmers entrepreneurs through direct market linkages with local and export trade houses/ chains.
- Ensuring professional handholding for transforming so developed cluster into business enterprises for better value realization of their premium organic produce

Salient features of the MOVCDNER Scheme:

- To replace conventional farming/subsistence farming system into local resource based, self sustainable, high value commercial organic enterprise.
- To develop crop commodity specific organic value chain and address gaps in organic crop production, wild crop harvesting, organic livestock management and processing handling and marketing of organic agricultural products through:
 - i. Developing crop specific organic production clusters with necessary infrastructural, technical and financial support
 - ii. Facilitating partnerships between farmers and organic businesses: Local enterprises and / or Farmer Producer Companies based on back-to-back long-term trade relations with clients in domestic and export markets.
 - iii. Providing enabling environment for project initiatives and development programs with necessary support for organic value chain development and create market access.
- To replace conventional farming/subsistence farming system into local resource based, self sustainable, high value commercial organic enterprise.

- Developing commodity specific commercial organic value chain under integrated and concentrated approach with end-to-end facilities for production, processing, storage and marketing

(b): The PKVY and MOVCDNER Schemes are being implemented for development of sustainable models of organic farming. PKVY is a Centrally Sponsored scheme being implemented in a cluster mode through State Governments and the activities are carried out on the same area and by the same beneficiaries for a 3 year period for certification from conventional to organic. Under the PKVY scheme, the Central and state Government share the funding in varying ratio. It is 100% in Union Territories (UT), 90:10 in Hilly States and 60:40 in case of all other States.

MOVCDNER is a sub-Scheme of umbrella scheme of Krishonnati Yojana where the funding is 100% by the Central Government.

Since the launch of scheme in 2015-16, the targets have been given to States in three phases (Phase-I from 2015-16 to 2017-18, Phase-II from 2018-19 to 2020-21 and Phase-III from 2020-21 to 2022-23). Since it takes 3 years for an area to be declared organic, the allocation of target made in a particular year remains the same for 3 years. Hence the target and achievement for PKVY have been provided as per Phases of the scheme (Phase I, Phase II & Phase III). The phase wise target and achievement under PKVY are given in **Annexure-I**.

The phase wise target and achievement under the MOVCDNER Scheme are given in **Annexure-II**.

(c): Under PKVY there is provision of assistance @ Rs.7500/ha for 3 years for training and capacity building of farmers on organic production whereas, under MOVCDNER Rs.10000/ha for 3 years is provided for training and hand holding of farmers for capacity building on organic production.

Since both the schemes of PKVY and MOVCDNER are implemented through the State Government, the details of farmers given hands on training about on farm production to marketing of organic produce along-with latent mode technique are available with the States Government/ UTs.

The State-wise and year-wise details of funds release under PKVY & MOVCDNER scheme including training and capacity building of farmers on organic production are given at **Annexure- III & IV**.

National Center of Organic and Natural Farming (NCONF) and its Regional Center of Organic and Natural Farming located at Ghaziabad, Nagpur, Bangalore, Imphal and Bhubaneswar are organizing various HRD trainings namely One Day Farmers' Training, Two Days Training for Extension Officers/Staff, Two Days Training on PGS, 30 Days

Certificate course, One day Jaivik evam Prakratik Kisan Sammelan, One Day Stakeholder consultations/ conferences on Natural Farming, Orientation Program on Natural Farming and awareness programmes across the country to disseminate information on organic and natural farming as well as on- farm production and use of various kinds of organic and bio-fertilizers. NCONF and RCONF also organize online awareness campaign and training programmes on organic and natural farming and production and use of organic and bio-fertilizers. The state- wise various training imparts by NCONF during the last five years is given at **Annexure- V**.

(d) to (f): Under the PKVY scheme, farmers are provided financial assistance of Rs 31000/ ha for 3 years through DBT for on-farm and off-farm organic inputs including manure. No such demand has been received from any stakeholder for increasing the DBT amount for on-farm and off-farm organic inputs including manure.

Phase-wise and State-wise details of targets set and achieved under PKVY scheme since 2015-16

S. No.	Name of the State	2015-16 to 2017-18* (Phase-I)		2018-19 to 2020-21* (Phase-II)		2021-22 to 2023-24* (Phase-III)		2023-24	
		Traget (Area in ha)	Achievemen t (Area in ha)	Traget (Area in ha)	Achievemen t (Area in ha)	Traget (Area in ha)**	Achievem ent (Area in ha)	Traget (Area in ha)	Achieve ment (Area in ha)
1	Andhra Pradesh	26000.00	26000.00	180000	180000	NA	0	NA	
2	Bihar	10600.00	10600.00	14000	14000	25000	25000	NA	
3	Chhattisgarh	4000.00	4000.00	105000	105000	NA	0	50279	
4	Gujarat	2000.00	2000.00	NA	0	NA	0	12500	
5	Goa	80.00	80.00	10000	10000	NA	0	NA	
6	Haryana	400.00	400.00	NA	0	NA	0	9200	
7	Jharkhand	5540.00	5540.00	18400	18400	NA	0	NA	
8	Karnataka	10900.00	10900.00	10000	10000	NA	0	10000	
9	Kerala	12380.00	12380.00	84000	84000	NA	0	NA	
10	Madhya Pradesh	27600.00	27600.00	147960	147960	20800	0	61580	
11	Maharashtra	25160.00	25160.00	7000	7000	10000	10000	127000	
12	Odisha	6400.00	6400.00	38400	38400	NA	0	NA	
13	Punjab	5000.00	5000.00	2000	2000	NA	0	10000	
14	Rajasthan	23000.00	23000.00	100000	100000	25000	25000	NA	
15	Tamil Nadu	2240.00	2240.00	6000	6000	12500	0	12000	
16	Telangana	13800.00	13800.00	NA	0	NA	0	480	
17	Uttar Pradesh	18800.00	18800.00	59780	59780	91400	91400	NA	
18	West Bengal	2400.00	2400.00	NA	0	11000	11000	NA	
19	Himachal Pradesh	4200.00	4200.00	13500.00	13500.00	NA	0	NA	
20	Jammu & Kashmir	560.00	560.00	0.00	0.00	4600.00	4600.00	NA	
21	Uttarakhand	12540.00	12540.00	128000.00	128000.00	NA	0	NA	
22	Andman & Nicobar	1360.00	1360.00	NA	0	14491.00	0.00	NA	
23	Daman & Diu	1100.00	1100.00	NA	0	NA	0	NA	
24	Dadar Nagar	10000.00	10000.00	NA	0	NA	0	NA	
25	Delhi	10000.00	10000.00	NA	0	NA	0	NA	
26	Puducherry	160.00	160.00	NA	0	600.00	0.00	NA	
27	Chandigarh	0.00	0.00	1300.00	1300	NA	0	NA	
28	Lakshadweep	0.00	0.00	2700.00	2700.00	NA	0	NA	
29	Ladakh	0.00	0.00	10000.00	10000.00	NA	0	NA	
30	Sikkim#	3000.00	3000.00	NA	0	60000.00	60000.00	NA	
31	Assam	4400.00	4400.00						
32	Arunachal Pradesh	380.00	380.00						
33	Mizoram	680.00	680.00						
34	Manipur	600.00	600.00						
35	Nagaland	480.00	480.00						
36	Tripura	1000.00	1000.00						
37	Meghalaya	900.00	900.00						
	Total	247660	247660	938040	938040	275391	227000	293039	
*During the conversion period of 3 year of land fully converted to Organic. For the conversion period of 3 year work continue on the same area									
**AAP submitted by 11 States only during the period 2021-22 & 2022-23									
Due to non-fulfillment of SNA criteria/DoE guidelines fund not released MP, Tamil Nadu, Andaman & Nicobar & Puducherry during 2022-23									
NA-Proposal/Annual Action Plan not submitted by the State/UTs									

Under Implementation

Annexure- II

Phase-wise and State-wise details of targets set and achieved under MOVCDNER scheme since 2015-16

S r N o	States	Phase-I (2015-16 to 2017-18)				Phase-II (2018-19 to 2020-21)				Phase-III (2020-21 to 2022-23)				Phase-IV (2023-24)			
		Area		FPCs/FPOs		Area		FPCs/FPOs		Area		FPCs/FPOs		Area		FPCs/FPOs	
		Target	Achie	Target	Achie	Target	Achie	Target	Achie	Target	Achie	Target	Achie	Target	Achie	Target	Achie
1	Arunachal Pradesh	5000	5000	10	10	5500	5500	11	16	10000	10000	20	20	7500		15	
2	Assam	5000	4967	10	10	5000	5034	10	10	10000	10000	20	20	5500		11	
3	Manipur	5000	5000	10	10	7500	7500	15	15	25000	25000	50	50	5500		11	
4	Mizoram	7000	7000	14	14	6000	5999	12	14	8000	8000	16	16	5500		11	
5	Meghalaya *	6000	6000	12	12	8000	0	16	0	8000	8000	16	16	5500		11	
6	Nagaland	6000	6000	12	14	7000	6800	14	14	10000	10258	20	20	7500		15	
7	Sikkim *	14000	14554	28	28	7000	0	14	0	14000	2096	28	28	7500		15	
8	Tripura	2000	2048	4	4	4000	4041	8	8	15000	14169	30	30	5500		11	
Total		50000	50569	100	102	50000	34874	100	77	100000	87523	200	200	50000		100	

*.Meghalaya & Sikkim did not participate in Phase-II activities. Hence the achievement in Nil MOVCDNER Scheme is a 3 year programme and works continue on the same area for 3 years (2020-21 to 2022-23).

Annexure-III

State-wise and year-wise fund released (including training and capacity building of farmers on organic production) under PKVY since 2015-16

(Rs. In Lakh)

Name of the State	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
	Release	Release	Release	Release	Release	Release	Release	Release	Release
Andhra Pradesh	1100.15	798.17	656.18	6799.76	12362.40	10004.83	0.00	0.00	970.00
Bihar	1050.37	664.26	214.14	0.00	0.00	993.63	0.00	1547.68	0.00
Chhattisgarh	603.88	314.78	339.85	1009.80	0.00	3738.11	0.00	0.00	794.00
Gujarat	178.45	238.83	0.00	0.00	666.74	10.10	0.00	0.00	187.00
Goa	7.14	0.00	0.00	497.76	0.00	0.00	0.00	0.00	0.00
Haryana	53.53	45.98	0.00	0.00	0.00	5.05	0.00	0.00	0.00
Jharkhand	321.21	203.14	321.21	0.00	0.00	1836.86	0.00	0.00	0.00
Karnataka	1945.12	815.27	1224.64	408.21	80.470	10.10	0.00	512.55	0.00
Kerala	382.22	0.00	1377.95	0.00	0.00	2198.23	0.00	1712.07	0.00
Madhya Pradesh	2826.67	1787.60	2884.65	2471.99	2581.68	828.04	0.00	0.00	10.00
Maharashtra	2598.51	2957.59	698.10	0.00	3411.45	20.20	0.00	449.67	300.00
Odisha	1027.88	650.03	610.60	1337.65	2225.23	1886.49	0.00	370.72	251.00
Punjab	160.60	0.00	428.28	0.00	292.38	1582.66	221.13	0.00	0.00
Rajasthan	2373.69	1491.13	845.86	5049.00	0.00	25.25	4048.07	1783.26	783.00
Tamil Nadu	399.73	207.26	194.64	564.10	468.64	439.98	0.00	0.00	782.00
Telangana	1070.71	448.77	835.15	0.00	0.00	15.15	0.00	0.00	0.00
Uttar Pradesh	2052.20	1270.64	934.94	1280.26	322.49	2532.17	865.56	5089.32	1521.00
West Bengal	214.14	393.66	374.07	0.00	0.00	0.00	0.00	555.39	1000.00
Assam	576.39	0.00	1804.19	0.00	0.00	631.97	0.00	0.00	0.00
Arunachal Pradesh	51.41	81.08	94.50	0.00	0.00	7.57	0.00	0.00	0.00
Mizoram	89.08	138.65	211.94	22.37	0.00	7.57	0.00	0.00	0.00
Manipur	107.07	0.00	48.82	0.00	0.00	7.57	0.00	0.00	0.00
Nagaland	154.18	0.00	128.98	42.99	0.00	7.57	0.00	0.00	0.00
Sikkim	409.11	0.00	0.00	656.81	679.00	7.57	96.39	0.00	0.00
Tripura	133.84	308.83	164.81	72.00	0.00	7.57	0.00	0.00	0.00
Meghalaya	144.55	296.00	0.00	0.00	0.00	7.57	0.00	0.00	0.00
Himachal Pradesh	395.00	0.00	1118.79	0.00	364.49	1166.24	0.00	0.00	0.00
Jammu & Kashmir	74.95	87.81	0.00	0.00	0.00	0.00	0.00	193.55	0.00
Uttarakhand	1962.97	2019.40	2780.50	10780.71	4229.43	9084.61	2953.66	5969.00	767.00
Andman & Nicobar	130.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	33.00
Daman & Diu	0.00	0.00	235.55	0.00	0.00	0.00	0.00	0.00	0.00
Dadar Nagar	0.00	0.00	1000.00	0.00	0.00	0.00	0.00	0.00	0.00
Delhi	0.00	0.00	471.45	0.00	0.00	0.00	0.00	0.00	0.00
Puducherry	0.00	0.00	28.55	0.00	0.00	0.00	0.00	0.00	0.00
Chandigarh	0.00	0.00	0.00	77.42	0.00	0.00	0.00	0.00	0.00
Lakshadweep	0.00	0.00	0.00	227.20	0.00	0.00	0.00	0.00	0.00
Ladakh	0.00	0.00	0.00	0.00	0.00	221.85	0.00	0.00	183.00
Other Expenses	24.85	63.00	317.91	1648.30	682.20	820.46	672.04	694.41	148.633
Total	22619.60	15281.88	20346.25	32946.33	28366.60	38104.96	8856.85	18877.61	7729.63

Annexure-IV

State-wise and year-wise fund released (including training and capacity building of farmers on organic production) under MOVCDNER since 2015-16

(Rs. In Lakh)

Sl. No.	Name of the State	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
		Release	Release	Release	Release	Release	Release	Release	Release	Release
1	Assam	2207.32	231.98	0.00	2764.10	434.99	0.00	0	2059.15	1858.99
2	Manipur	803.73	736.79	1788.42	2953.96	2333.33	6444.72	4911.50	2915.36	1402.69
3	Meghalaya	1293.22	463.05	940.71	1646.97	0.00	714.21	92.88	621.57	1232.70
4	Nagaland	627.86	1244.85	1927.75	2745.73	2014.99	2258.89	2114.20	1390.60	1173.05
5	Mizoram	913.34	969.09	291.72	1019.12	1768.94	769.40	1291.74	1140.90	1168.08
6	Arunachal Pradesh	779.31	522.65	1181.45	1870.56	2112.61	1953.93	2776.10	1642.17	1287.38
7	Sikkim	4216.08	0.00	0.00	2459.33	0.00	1210.90	795.69	1538.83	1630.34
8	Tripura	370.13	594.24	491.88	1997.46	1003.07	64.74	1178.27	3000.26	1685.02
	Total	11210.99	4762.65	6621.93	17457.23	9667.93	13416.78	13160.39	14308.84	11438.25

Annexure- V

State- wise various training imparts by NCONF during last five years

State	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
	No of trainings	No of Farmers	No of trainings	No of Farmers	No of trainings	No of Farmers	No of trainings	No of Farmers	No of trainings	No of Farmers	No of trainings	No of Farmers
Andhra Pradesh	23	174	6	90	13	240	96	854	899	6379	337	2413
Arunachal Pradesh	2	50	7	311	1	0	0	0	0	0	0	0
Assam	268	8845	117	3879	0	0	0	0	0	0	0	0
Bihar	212	5861	310	8781	186	6663	144	4395	105	2734	0	0
Chhattisgarh	968	22706	1160	27329	772	13538	735	12626	222	2979	184	2499
Daman And Diu	55	2628	26	1324	0	0	0	0	0	0	0	0
Delhi	102	2409	86	2764	1	57	1	41	10	434	0	0
Goa	0	0	2	52	588	12090	470	11702	31	827	0	0
Gujarat	92	3206	14	408	10	184	15	304	5	127	1	6
Haryana	3	36	3	5	0	0	0	0	1	6	0	0
Himachal Pradesh	78	3073	41	1448	158	7499	12	572	343	11271	11	406
Jammu And Kashmir	1	62	0	0	0	0	0	0	0	0	8	166
Jharkhand	5	205	81	2680	1	33	29	592	859	16741	59	1497
Karnataka	89	3834	23	776	59	1221	10	212	216	4021	72	1355
Kerala	4	54	13	361	10	390	14	274	2	7	0	0
Ladakh	0	0	0	0	10	458	10	417	15	548	626	18889
Madhya Pradesh	960	15375	1258	27437	28	581	2	27	26	293	0	0
Maharashtra	1123	37415	348	10328	274	6976	29	706	10	229	1	26
Manipur	0	0	6	93	3	73	0	0	0	0	0	0
Meghalaya	13	350	20	908	2	100	0	0	9	59	0	0
Mizoram	1	50	0	0	0	0	0	0	0	0	0	0
Nagaland	1	60	0	0	0	0	0	0	0	0	0	0
Odisha	196	6020	853	32870	290	11936	402	18046	91	3941	10	491
Punjab	0	0	0	0	1	8	0	0	0	0	0	0
Rajasthan	1590	36645	1122	26452	334	6987	4	67	1	24	0	0
Tamil Nadu	168	3683	210	4773	63	884	7	87	7	197	1	4
Telangana	99	2764	154	3074	28	976	41	1743	26	1160	3	104
Uttarakhand	480	22429	2650	101689	1597	54114	2889	100849	2066	49667	9	183
Uttar Pradesh	6	115	211	5322	1905	51959	2273	63212	1850	47546	702	18770
West Bengal	135	6626	9	398	1	71	1	4	0	0	0	0
TOTAL	6674	184675	8730	263552	6335	177038	7184	216730	6794	149190	2024	46809
